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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

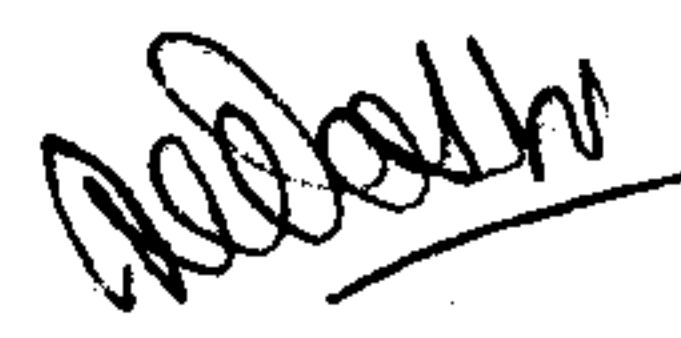
TP No. 145/397-398/NCLT/AHM/2016 (New)
CP No. 60/397-398/CLB/MB/2015 (Old)

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2018

Name of the Company: Ramesh Chand Jain
V/s.
Chand Prabhu Homes Pvt Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CA Ashish C. Doshi	PCA	Resp.	
2.				

ORDER

None present for Petitioner. Learned Advocate Mr. Ashish Doshi present for Respondents No. 1 to 6 and 32 to 37. None present for Respondents No. 1 to 3.

List the matter on 24.04.2018 for final hearing.


MANORAMA KUMARI
MEMBER JUDICIAL


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 8th day of March, 2018.